IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-458(PB)/2017

.....Respondent

SECTION: UNDER SECTION 7

Kailash Nath Projects Pvt. Ltd.

Affinity Beauty Saloon Pvt. Ltd.

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

IN THE MATTER OF:

For the Petitioner(s):

Mr. K. Dutta & Ms. Prachi Johri, Advocates

For the Respondent(s):

Mr. Rahul Mukherjee, Advocate

ORDER

For order, see (IB)-457(PB)/2017.

14.11.2017 Vineet